

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.124/ND/2015
RT No.10/Chd/ND/2016**

In the matter of:

M/s Sanjeev Kumar.

....Petitioner.


Versus.

M/s JMD Cititech Pvt. Ltd. & Ors.

....Respondents.

Present: None for the parties.

As the case could not be heard today, the matter is
adjourned to 02.05.2017 for arguments.


(Deepa Krishan)
Member (Technical).

✓ April 05, 2017.
Ashwani